

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 247/94. (31)

Date of Order: 28-2-94.

Between:

Nama Madhavi

... Applicant.

and

1. Chief Post Master General, A.P.Circle,
Hyderabad.
2. Director of Postal Services,
O/o the Postmaster General, A.P.S.R.Kurnool-5.
3. Superintendent of Post Offices,
Kurnool Division, Kurnool-1.

... Respondents.

For the Applicant: Mr.K.S.R.Anjaneyulu, Advocate

For the Respondents: Mr.N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.A.B.GORTHI ■ MEMBER(ADMN)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL)

The Tribunal made the following Order:-

Heard learned counsel for both the parties.

Reply to be filed within 30 days. ----
orders on 7-4-94.

In the meanwhile the respondents are directed to keep
one post of Postal Assistant unfilled till further orders.

Aranya, 3pm
Deputy Registrar(J)CC.

To

1. The Chief Postmaster General, A.P.Circle, Hyderabad.
2. The Director of Postal Services, O/o the Postmaster General,
A.P.S.R. Kurnool-5.
3. The Superintendent of Post Offices, Kurnool Division, Kurnool-1.
4. One copy to Mr.K.S.R.Anjaneyulu, Advocate, CAT.Hyd.
5. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
6. One spare copy.

pvm

W.H. Gorthi
Deputy Registrar
13/2/94